

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 232 OF 2017 IN  
APPEAL NO. 90 OF 2017**

**Dated: 27<sup>th</sup> July, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Bihar State Power Transmission Co. Ltd. & Anr. ... Appellant(s)  
Vs.  
M/s Shree Cement Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vishal Anand  
Ms. Aparajita Upadhyay  
Mr. Mukesh Kumar (Rep.)

Counsel for the Respondent(s) : Mr. Kumar Mihir for R-1  
Mr. C.K.Rai  
Mr. Umesh Prasad for R-2

**ORDER**

**IA No. 232 of 2017  
(Application for stay)**

At the request of learned counsel for the appellant, the matter is adjourned to **17.08.2017**. Interim order to continue till then.

**(I. J. Kapoor)  
Technical Member**

*ts/vt*

**(Justice Ranjana P. Desai)  
Chairperson**